

[English]

**Import of Darnia**

6460. SHRI RAM SAJIWAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state.

(a) whether Drugs Controller of India has refused permission for the import of Darnia Plant, a combination of Homeopathic drugs, in May, 1987

(b) whether in spite of lack of permission Darnia plant was imported in October, 1987 and is being sold freely in the country, and

(c) whether Government are aware that this combination violates the Drugs and Magic Remedies Act, if so what action has been taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD)  
(a) Yes, Sir. Permission for import of Darnia plant and not Darnia plant was refused to M/s Associated Agencies, Delhi in March 1987 and not in May 1987

(b) The import of Darnia plant was permitted in October 1987 after receipt of necessary clarification from the importer

(c) A consignment of Darnia plant was imported in October, 1987 by M/s Associated Agencies through Bombay Port. Some of the claims made in the package insert accompanied with this drug contravened the provisions of the Drugs and Magic Remedies (Objectionable Advertisement) Act and Rules. The firm was therefore asked to delete the objectionable claims on the package insert. The consignment was released after the firm deleted the objectionable claims from the package insert.

[Translation]

**Taskari Bhi Hoti Hai Anath Bachon Ki**

6462. SHRISARJUPARASAD SAROJ: Will the Minister of WELFARE be pleased to state:

(a) whether Government's attention has been drawn to the news item captioned "Taskari bhi hoti Hai Anath Bachon Ki" appearing in the 'Jansatta' dated 10 April 1990;

(b) if so, the details of action being taken by Government in this regard;

(c) whether Government propose to look into the problems of the children in S O S. children's villages at Anangpur (Faridabad) and at other places to ascertain the total number of children there three years before and at present and the number of children who had to leave those children's villages, and

(d) the action being taken by Government to check exodus of children and against the persons responsible for this malpractice?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SHRIMATI USHA SINHA) (a) to (d). The information is being collected and will be laid on the Table of the House

[English]

**Jute Boxes for Packaging**

6463 SHRI T. BALA GOUD  
SHRIMATI J. JAMUNA  
SHRI B.N. REDDY:  
SHRI K.S. RAO.

Will the Minister of TEXTILES be pleased to state

(a) whether the experiment for using the jute boxes developed at the initiative of Jute Manufacturing Development Council for packing apples had a good response and proved successful;

(b) if so, the number of jute boxes for packing apples in 1989;

(c) whether government have received suggestions for promoting the use of jute boxes for packing fruits like oranges and grapes also;

(d) whether the Jute Manufacturing Development Council has also considered the matter and suggested the efforts should be made to intensify promotional campaign for diversified jute goods; and

(e) if so, whether the council has been permitted to participate in all important national and international Trade Fairs?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir. The initial response was good

(b) Around 20,000 jute boxes were used for packing apples in 1989 in three States viz: UP, HP, and J&K.

(c) Yes, Sir.

(d) & (e). Jute Manufactures Development Council being the nodal agency for Jute diversified Products has been making all out efforts to intensify promotional campaign for these products.

Council has been participating in important national and international trade fairs. It has also organised some fairs on its own. Decision on its participation in fairs/exhibitions is taken by considering various relevant factors.

### **Mills Under NTC in West Bengal**

6464. SHRI B.N. REDDY:  
SHRI T.BALA GOUD:

Will the Minister of TEXTILES be pleased to state:

(a) whether 14 mills under the charge of the National Textile Corporation in West Bengal are running in loss in comparison to some NTC subsidiaries located in different regions in the country;

(b) if so, whether a committee has recently been constituted to go into the working of these mills;

(c) if so, the composition and terms of reference of the Committee;

(d) whether the Committee has submitted its report; and

(e) if so, the details of the recommendations of the committee and the action taken thereon?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) Yes, Sir.

(c) Government has constituted a Committee, comprising Chief Secretary, Government of West Bengal and Chairman-cum-managing Director, NTC (Holding Company), New Delhi to look into the problems of NTC mills located in West Bengal and to suggest remedial measures. The terms of reference and objectives of the Committee shall be as follows:

- (i) Identification of the reasons contributing towards cash losses and net losses suffered